

ORDER

CENTRAL ADMINISTRATIVE TRIBUNAL Registered A/D  
BANGALORE BENCH

Commercial Complex(BDA),  
Indira Nagar,  
Bangalore.560 038.

ON MONDAY THE 11TH DAY OF AUG., '86.

P R E S E N T

THE HON'BLE MEMBER (JUDICIAL) : SHRI CH.RAMAKRISHNA RAO  
THE HON'BLE MEMBER(ADMINISTRATIVE): SHRI L.H.A.REGO

IN APPLICATION No.813 OF '86(F)

S.M.Srikantan,  
C/o Sh.H.S.Jois, Advocate,  
No.150/36, NHS Road,  
V.V.Puram, Bangalore.560 004. ... Applicant.

Versus

1. The Director General,  
Posts & Telegraphs Deptt.,  
Dak Thar Bhavan, Parl. St.,  
New Delhi.1
2. Assistant Director General(DE-T),  
New Delhi-110 001.
3. The Divisional Engineer(Telephones),  
Mysore-570 001. ... Respondents.

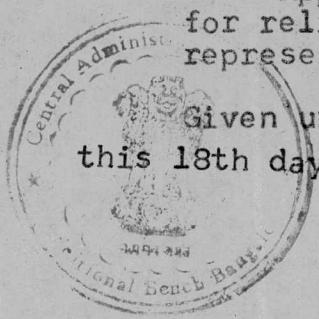
ORDER

In the above said application this Tribunal has  
passed the following order:-

"Shri H.S.Jois, counsel for the applicant, submits  
that the applicant has represented to the Member,  
P&T Board, for relief and he is awaiting orders  
on his representation. In view of this, we do not  
consider the matter to be ripe for giving any relief  
at this stage, and reject the same.

Applicant is at liberty to approach this Tribunal  
for relief, if he is aggrieved by the result of his  
representation."

Given under my hand and the seal of this Tribunal,  
this 18th day of August, 1986.



R/188  
REGISTRAR.

S. S.  
Pl. issue for  
R.

Given on  
18/8/86